

DIVISION BENCH

ITEM NO. 120

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IVN. P No.01/2021 IN CP (IB) No. 76/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th March, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEEPAK GUPTA HUF V/S M/S SPARKSPELL HOMES PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

THROUGH VIDEO CONFERENCING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 17th April, 2023.

-Sd-

(Deputy Registrar)

16th March, 2023

*Priya Agarwal
(Stenographer)*